Print

Defective Case Register from 2026-11-09 to 2026-11-09

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/53579/2026	BANSHIDHAR SATAPATHY	2026-11-09	i) page mark not done in the body of I.A.
2	D-WP(C)/53550/2026	BISWAJIT NAYAK	2026-11-09	1. Sl. no.2 not correctly furnished in Affidavit of the I.A. petition
3	D-RVWPET/53549/2026	SUBHENDU KAR	2026-11-09	i) Op no 4 in Rvwpet not a party in wp (c). ii) District of op no. 1 and 2 not furnished in cause title. iii) Day of delay left blank in prayer of I.A.
4	D-WP(C)/53555/2026	BISWAJIT NAYAK	2026-11-09	1. Put up for Further after page marked in Index.
5	D-WP(C)/53537/2026	BISWAJIT NAYAK	2026-11-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
6	D-WP(C)/53547/2026	BISWAJIT NAYAK	2026-11-09	1. Sl. no.2 not correctly furnished in Affidavit of the I.A. petition.
7	D-RSA/51887/2026	ARUN KUMAR DAS (1)	2026-11-09	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
8	D-WP(C)/53574/2026	BISWAJIT NAYAK	2026-11-09	Page mark not done in the body of the I.A.
9	D-WP(C)/53473/2026	KUNAL KUMAR SWAIN	2026-11-09	i) Page no. 177 is missing.
10	D-CRLMC/34435/2026	SURESH CHANDRA PRADHAN	2026-11-09	1. Date of order under Annexure-2 does not tally with para-1 of the petition
11	D-WP(C)/53474/2026	SIDHARTH SHANKAR PADHY	2026-11-09	i) Copy not served to CT and GST.
12	D-WP(C)/53756/2026	SURESH KUMAR PANDA	2026-11-09	17-REFERENCE CERTIFICATE NOT FURNISHED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Synopsis and date chart not correctly page marked.
13	D-TRPCRL/34300/2026	SOUMYA RANJAN PATI	2026-11-09	Name and Details of Victim/Informant mentioned in annexure ,Petition need not be disclosed and kept in closed cover.
14	D-WP(C)/53583/2026	SOUGAT DASH	2026-11-09	Put Up for SR after complete document to be filed in Annex-4.
15	D-WP(C)/53536/2026	SALYADU ANIL KUMAR DORA	2026-11-09	1.Receipt Showing Serv. copy To cg not Filed.
16	D-CRLMC/34231/2026	RUDRABHISHEK SAHOO	2026-11-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. Signature of the petitioner in V.nama and affidavit does not tally with cause title.2.Copy of Annexures-1 to 4 disclosing the name of Informant/Victim be kept in cover.
17	D-WP(C)/53519/2026	SAIBRATA RATH	2026-11-09	Page no.20 not in the petition .
18	D-CRLMP/33142/2026	SANJIB KHANDAYATRAY	2026-11-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
19	D-WP(C)/53522/2026	PRAMODA KUMAR MISHRA	2026-11-09	In affidavit deponent occupation not mentioned
20	D-CRLMC/34344/2026	JAYANTA KUMAR MAJHI	2026-11-09	1. One of the ABLAPL case number not correctly furnished in Reference certificate.
21	D-CRLMC/34376/2026	KRUSHNA CHANDRA DASH	2026-11-09	1. Date of order not correctly furnished in cause tile.
22	D-WP(C)/53544/2026	BISWAJIT NAYAK	2026-11-09	1.nomenclature not furnished in V.nama
23	D-WP(C)/53532/2026	MANOJ KUMAR MOHANTY	2026-11-09	1.synopsis and date chart not page marked in Index.
24	D-CRLMP/34394/2026	BIJAYA KUMAR RAGADA	2026-11-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Synopsis and date chart not alphabetic paginated in Index.2. Paragraph no. not correctly furnished in the petition.3. Age and name of father of the deponent in affidavit not correctly furnished.4.Reference Certificate not correctly furnished furnished
25	D-WP(C)/53380/2026	NIRANJAN PANDA	2026-11-09	1. Paragraph no. not mention in declaration of the Affidavit.
26	D-WP(C)/53531/2026	SALYADU ANIL KUMAR DORA	2026-11-09	Receipt Showing Serv. copy To cg not Filed.
27	D-BLAPL/34217/2026	DIBYA PRAKASH MISHRA	2026-11-09	1. Reference certificate is not correctly furnished. 2. The relationship of the Deponent with the petitioner is not correctly furnished in the Affidavit and Declaration.
28	D-CRLMC/34398/2026	SUBASH CHANDRA PUSPALAKA	2026-11-09	1. Sl. no.2 not correctly furnished in Affidavit. 2. Execution proceeding case number not correctly furnished in Prayer of the I.A. petition
29	D-WP(C)/53524/2026	PRAVAT KUMAR MUDULI	2026-11-09	DATE CHART NOT CORRECTLY PAGE MARKED.
30	D-CRLMP/32156/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-11-09	1. Name of the Informant/Victim to be redacted from Acknowledgement slip
31	D-CRLMP/34388/2026	CHAKRADHAR SINGH	2026-11-09	17-REFERENCE CERTIFICATE NOT FURNISHED.
32	D-WP(C)/53706/2026	JAYADEBA BEHERA	2026-11-09	6.III.Receipt Showing Serv.copy To ct not Filed. 6.V.Receipt Showing Serv.copy To cg not Filed. 10.I.Subject Code Not Furnished .
33	D-WP(C)/53462/2026	SAILABALA JENA	2026-11-09	1. Date chart not properly paginated.

34	D-ABLAPL/34341/2026	DEBASISH PATNAIK	2026-11-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
35	D-MACA/53176/2026	KAPILA CHARAN NAYAK	2026-11-09	further SR after filling of c copy
36	D-CRLMP/32088/2026	BIKRAM CHANDRA GHADEI	2026-11-09	Name of Victims husband father and address mentioned in Cause Title be redacted.
37	D-ABLAPL/34367/2026	BISWAJIT MOHANTY	2026-11-09	1. Petitioner not sign the V.nama.
38	D-WA/53270/2026	PRASANTA KUMAR MISHRA	2026-11-09	1. C. copy of impugned order not filed. i) Para no. not correctly furnished in appeal memo. ii) Anx-3 not marked in page no. 63. iii) Provision of law not correctly furnished in I.A. no. 3386/2026. Put up for SR after removal of defects.
39	D-ABLAPL/34375/2026	KRUSHNA CHANDRA DASH	2026-11-09	1. Paragraph no. wrongly mention in declaration.
40	D-ABLAPL/34377/2026	BIBHU DATTA BISWAL	2026-11-09	1. Reference certificate not properly furnished. 2. Name of the Victim be redacted in F.I.R. copy. 3. Unredacted copy be filed in seal cover. 4. In Synopsis P.S. case no and G.R. Case no. mismatch with the same in Petition. 5. Code no. not mention.
41	D-ABLAPL/34378/2026	JITENDRA SAMANTARAY	2026-11-09	1. Vernacular certificate not furnished.
42	D-RPFAM/53589/2026	SANTOSH CHANDRA ATABUDHI	2026-11-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED being aggrieved and good ground not furnished
43	D-BLAPL/33241/2026	SAROJ KUMAR PADHY	2026-11-09	1. Reference certificate is not correctly furnished. 2. The name and address of the victim and her relations name may be redacted from statement in page Nos. 25 to 28 and 31 and 34 3.The unredacted copy of the same may be kept in sealed cover as well as Rejection order. 4. V.nama in original may be attached to the petition.
44	D-CONTC/53467/2026	GYANA RANJAN MAHAPATRA	2026-11-09	i) Address of op.No.2 not furnished.
45	D-WP(C)/53436/2026	AKSHAYA KUMAR SAHOO	2026-11-09	Annexure-3 4 5 not reflected on the top of page- 13 14 15 respectively.
46	D-WP(C)/53603/2026	PRITAM KUMAR MOHANTY	2026-11-09	ii) Affidavit not page marked.ii) Page 22 repeated in petition. 30.II.Petition not correctly addressed to Honorable Court
47	D-WP(C)/53461/2026	SAILABALA JENA	2026-11-09	1. Date chart not properly paginated.
48	D-CRLMC/34414/2026	RAJESH RANJAN SAHOO	2026-11-09	1. Date of order not correctly furnished in Date chart.
49	D-CRLMC/33095/2026	SOUMYA RANJAN DAS	2026-11-09	31-As per standing order the details of victim/informant shall not be mentioned in the

				petition. 1. Put up for further S.R.
50	D-BLAPL/34270/2026	ASIT KUMAR JENA	2026-11-09	T.R.Case No. mentioned in Cause Title not correct as per Rejection order.
51	D-RPFAM/53126/2026	MRUGANKA MAULI PATNAIK	2026-11-09	good ground not furnished
52	D-ABLAPL/34426/2026	AMLAN SHAKTI PAUL	2026-11-09	i) page no.10 not legible.
53	D-ABLAPL/34296/2026	BISWARANJAN DALAI	2026-11-09	1. Affidavit has been made by petitioner No.3 but in the deponent, it has been signed by all petitioners.Authorisation has not been made to swear the Affidavit on their behalf.
54	D-ABLAPL/34431/2026	MANOJ BIHARI DAS	2026-11-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. i) Reference certificate is not correctly furnished as per Notice dated 03.09.26.ii) paragraphs not correctly furnished in the petition.iii) Under taking for non filing of translated copy not furnished.
55	D-CRLMC/34403/2026	SUDHANSU SEKHAR MOHAPATRA	2026-11-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Provision of Law not correctly furnished. 2. Certified copy of Annex-1 to be kept in Sealed cover.
56	D-WP(C)/53238/2026	PRASHANTA KUMAR DAS	2026-11-09	Detailed address of Opp.party No.2 and 4 not mentioned.
57	D-MACA/53092/2026	PRADEEP KUMAR MISHRA	2026-11-09	date of judgement wrong at index , book mark
58	D-MACA/52171/2026	AMIT KUMAR NATH	2026-11-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Court Fee Rs. 3363/ payble , not paid
59	D-WP(C)/53457/2026	SUNIL KUMAR PANDA	2026-11-09	1. Synopsis and date chart not alphabetically paginated. 2. In Affidavit wrongly mention as Husband name instead of Fathers name. 3. The deponent is not authorized by the other petitioners to swear on their behalf.
60	D-ABLAPL/34218/2026	ACHYUTANANDA PATTANAIK	2026-11-09	1. The name of the victim and her husband name may be redacted from F.I.R.copy. 2. The unredacted F.I.R.copy may be kept in sealed cover.
61	D-WP(C)/53503/2026	DIGANTA DAS	2026-11-09	6.V.Receipt Showing Serv.copy To cg not Filed.
62	D-WP(C)/53389/2026	MANOJ VERMA	2026-11-09	6.V.Receipt Showing Serv.copy To cg not Filed.
63	D-MACA/52224/2026	KAPILA CHARAN NAYAK	2026-11-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				1. Court Fee Rs. 21750/ payble , not paid
64	D-BLAPL/34432/2026	JAYADEBA BEHERA	2026-11-09	Petition AND Annexure s not legible.
65	D-ABLAPL/34442/2026	BIDHU BHUSAN MOHAPATRA	2026-11-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i)Reference Certificate not correctly furnished. ii)Address of the victim and place of occurrence to be redacted and Unredacted copies of Annexure-1 be kept in a sealed cover
66	D-RSA/51728/2026	SOUMYA MISHRA	2026-11-09	Cause Title Not In Order.Rs.No-4 to 7 not impleaded as Parties in the L.A.Court
67	D-BLAPL/34420/2026	JUGALA KISHORE PANDA	2026-11-09	Paragraph No. not correctly furnished.
68	D-CRLMA/33602/2026	BALARAM NAYAK	2026-11-09	Put up for SR after filing of c. copy of impugned order dtd. 16.10.2026.
69	D-ABLAPL/34329/2026	ALOK KUMAR MOHAPATRA	2026-11-09	Name and Details of Victim/Informant mentioned in annexure 2 need not be disclosed and kept in closed cover.
70	D-ABLAPL/34352/2026	YUVRAJ PAREKH	2026-11-09	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. One of the Ld. advocates, has not furnished his Mobile No.
71	D-RSA/51147/2026	DWARIKA PRASAD MOHANTY	2026-11-09	1.C.fee Payable be corrected. 2.Not properly Indexed. 3. C. Copy Not Filed Put up for further S.R. after rectification for computing the period of limitation.
72	D-CONTC/53512/2026	ASHOK KUMAR BEHERA	2026-11-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
73	D-ABLAPL/34354/2026	ASHOK DAS	2026-11-09	1. In Ref. Certificate the earlier A.BLAPL No. and Date of Disposal have not been mentioned. A copy of such ABLAPL so disposed of has not been furnished too. 2.Reference Certificate Not Furnished.
74	D-ABLAPL/34479/2026	DEBIDUTTA MOHAPATRA	2026-11-09	i)Reference Certificate not correctly furnished.
75	D-BLAPL/34402/2026	JAYADEBA BEHERA	2026-11-09	Trial court in the petition does not tally with rejection order
76	D-CMP/53149/2026	SABITA RANJAN PATTNAIK	2026-11-09	17-REFERENCE CERTIFICATE NOT FURNISHED. Reference not correctly stated.
77	D-TRP(C)/53410/2026	MANAS KUMAR CHAND	2026-11-09	Name of the Judge, Family court wrongly mentioned in para no. 2 and prayer of I.A.
78	D-ABLAPL/34351/2026	YUVRAJ PAREKH	2026-11-09	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court. 2. Age of the Petitioner as mentioned in the Cause Title is not matching with the V. nama 3. One of the Ld. Advocate

				has not furnished his Mobile No. in the V.nama
79	D-WP(C)/53498/2026	BAIDHAR SAHOO	2026-11-09	Receipt Showing Serv.copy To Vigilance not Filed
80	D-BLAPL/34422/2026	DIPTI RANJAN BHOKTA	2026-11-09	1. Next Page of the Synopsis has not been marked as A1.
81	D-TRP(C)/53429/2026	KABERI MOHANTY	2026-11-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
82	D-WP(C)/53500/2026	SAKTIDHARA MISHRA	2026-11-09	1.Petitioner name mentioned in Application not tally with the signature put in affidavit and V.nama. 2.Wrongly mentioned S/o instead of D/o in C.title. 3.Address of Opp.party No.3 and 4 not properly mentioned. 4.Date of order of Annexure-2 wrongly mentioned in averment(para-5).
83	D-BLAPL/34407/2026	JNYANANANDA PANDA	2026-11-09	1. In Dates and Events, the date of FIR is wrong 2. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 2. Last Page of the Affidavit needs pagination 3. The name of Shri D.K. Sahu, Ld. Advocate shall be in Capital letter
84	D-WP(C)/53502/2026	BAIDHAR SAHOO	2026-11-09	20-VERNACULAR CERTIFICATE NOT FURNISHED.
85	D-WP(C)/51277/2026	SWAPNIL ROY	2026-11-09	name of victim/informant and their details to be redacted from from110 and 112.
86	D-BLAPL/34423/2026	SUDHANSU SEKHAR DASH	2026-11-09	In V.nama, the Address of Petitioner No. 2 is incomplete
87	D-WP(C)/53258/2026	GOPINATH MISHRA	2026-11-09	Page nos.30 to 33 not legible.
88	D-BLAPL/34453/2026	RAJIB LOCHAN PATTNAIK	2026-11-09	i)Signature of the Deponent not furnished.
89	D-WP(C)/53268/2026	DR.PURUSOTTAM CHULI	2026-11-09	Advocate welfare of Rs.15/- not paid.
90	D-RSA/51683/2026	NAIBEDYA PRASAD SAMAL	2026-11-09	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Court Fee Rs.300/- Payable,Not Paid. 2.Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid. 3.The discrepancy in the Name of A-1(b) as per Vakalat.be reconciled.Put up for further S.R after rectification and Payment of C.Fee for computing the period of limitation.
91	D-RSA/51824/2026	KABIR KUMAR JENA	2026-11-09	Period of Delay 01 day.I.A for condonation of delay not Filed
92	D-WP(C)/53595/2026	DURGESH NARAYAN RATH	2026-11-09	Page nos.18 to 22 not in the petition copy.
93	D-RSA/51689/2026	NAIBEDYA PRASAD SAMAL	2026-11-09	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

				1.Court Fee Rs.300/- Payable,Not Paid. 2.Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid. Put up for further S.R after rectification and Payment of C.Fee for computing the period of limitation.
94	D-BLAPL/34243/2026	SARAT KUMAR JENA	2026-11-09	i)SL no.of the Petitioner in the earlier application to be mentioned.
95	D-WP(C)/53367/2026	SATYA NARAYAN PATTANAIK, A.C.G.C	2026-11-09	Page nos. 93 94 117 122 129 130 131 139 153 154 186 187 not legible.
96	D-ABLAPL/34445/2026	ABHIMANYU PARIDA	2026-11-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
97	D-WP(C)/53527/2026	SALYADU ANIL KUMAR DORA	2026-11-09	6.V.Receipt Showing Serv.copy To cg not Filed.
98	D-WA/53442/2026	AMITABH MISHRA	2026-11-09	i) Status of parties not furnished. ii) District of R-1 not furnished. iii) Para no. wrongly mentioned in declaration.
99	D-CRLMC/34230/2026	ASHOK KUMAR SARANGI	2026-11-09	I)Provision Law not properly furnished.
100	D-WP(C)/53525/2026	BISWAJIT NAYAK	2026-11-09	In declaration paragraph wrongly mentioned both in main petition and I.A
101	D-CRLMC/29895/2026	MANAS KUMAR CHAND	2026-11-09	1. Name of the Victim Mother to be Redacted from para no.5.
102	D-WP(C)/53496/2026	SAKTIDHARA MISHRA	2026-11-09	1-COURT FEE IS DEFICIENT. 1.Court fees of Rs.6/- not paid. 2.Address of Opp.party No.3 and 4 not properly mentioned. 3.Date of order mentioned in Annexure-2 wrongly mentioned in averment(para-5).
103	D-WA/53601/2026	ABHISHEK DASH	2026-11-09	C. copy of impugned order not filed. i) District of A and R-1 and 2 not furnished in cause title. ii) Reference certificate not furnished. iii) Neat and legible copy of page no. 159-162 230 234 286 288 291 292 293 415 608-660 811 815 880 883 884 939 are to be filed. iv) Double page marked in Anxs. v) Undertaking for translated copy of page Hindi not filed. Put up for SR after removal of defects.
104	D-WP(C)/53397/2026	NIRANJAN PANDA	2026-11-09	1. Date of order not correctly furnished in para no.4.
105	D-WP(C)/53340/2026	SOUMYA JYOTI BISWAL	2026-11-09	1. Date of order not correctly furnished in para no.4.
106	D-WP(C)/53497/2026	SAKTIDHARA MISHRA	2026-11-09	10.II.Subject Code incorrectly Mentioned
107	D-WA/53425/2026	AMIT PRASAD BOSE	2026-11-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Court Fee Rs-12/- to be paid. 2. Legible copy of page no. 62-64 are to be filed
108	D-WP(C)/53566/2026	SIDDHARTH SAHU	2026-11-09	1. Synopsis and Date chart not properly paginated. 2.Annexure-4 not legible. 3. Court fees not paid in I.A.

109	D-WP(C)/53641/2026	RAMASHISH ACHARYA	2026-11-09	Date chart not correctly page marked.
110	D-BLAPL/32096/2026	SWARAJ PATEL	2026-11-09	Connected case details furnished in page no.2 not correct. Lower Court mentioned in Cause Title not tally with Rejection Order.Annexure-1 not properly arranged
111	D-WP(C)/53504/2026	ASHOK KUMAR SARANGI	2026-11-09	1.Address of Opp.party No.2 and 3 not properly mentioned. 2.Para-2 of Affidavit not properly mentioned.
112	D-WP(C)/53594/2026	MANOJ KUMAR NAYAK	2026-11-09	Anx-4 not page marked.
113	D-WP(C)/53463/2026	MAHENDRA KUMAR SAHOO	2026-11-09	Page no 44 and 45 not legible.
114	D-BLAPL/34408/2026	SARADA PRASANNA MOHAPATRA	2026-11-09	i)Nomenclature is not properly furnished at the top of the Synopsis.ii) Reference Certificate not correctly furnished. iii) Undertaking for translation copy of odia documents not furnished.
115	D-RSA/51826/2026	SUBHADUTTA ROUTRAY	2026-11-09	Valuation of the Appeal be corrected.
116	D-WP(C)/53598/2026	GOKULANANDA SAHU	2026-11-09	i) Page mark of annexure-4 and 5 not tally with petition.
117	D-WP(C)/53675/2026	JNANESH MOHANTY	2026-11-09	1. Name of the petitioners not correctly furnished in cause title of the I.A. petition.
118	D-SAO/53409/2026	DWARIKA PRASAD MOHANTY	2026-11-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
119	D-WP(C)/53490/2026	SAKTIDHARA MISHRA	2026-11-09	1. In Index, page marking not done correctly in Annexure-1 2. Annexure-4 not legible 3.In Prayer,order date wrongly furnished under Anneure-4
120	D-WP(C)/53582/2026	PRABODHA CHANDRA NAYAK	2026-11-09	i) Annexure-3 not legible. ii) Paragraph no. of I.A not correctly furnished in I.A. and Affidavit.
121	D-CRLREV/34364/2026	PRATAP CHANDRA CHHINCHANI	2026-11-09	Name of informant/ Victim / Relatives/ Address to be redacted from petition and Annex-1 there after put up SR.
122	D-WP(C)/53487/2026	BAIDHAR SAHOO	2026-11-09	1. In Declaration under affidavit, no.of paragraphs wrongly furnished.
123	D-CRLREV/34383/2026	JNYANANANDA PANDA	2026-11-09	Honorable C.J. not mentioned in petition.
124	D-WP(C)/53596/2026	SUBAL GARDIA	2026-11-09	Legal asst. welfare c .fee of Rs.10/- not paid.
125	D-CONTC/53381/2026	ADV.	2026-11-09	1.Opp.no.6 in FAO not made petitioner.
126	D-WP(C)/53423/2026	SANGRAM JENA	2026-11-09	1. In cause title , information about the matter wrongly furnished.
127	D-WP(C)/53570/2026	GOPAL PRASAD JENA	2026-11-09	1. Date chart not properly paginated. 2. Petition not signed by the Advocate.
128	D-WP(C)/53580/2026	PRASANTA KUMAR SATAPATHY	2026-11-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

129	D-CONTC/53288/2026	DURGADATTA MOHAPATRA	2026-11-09	1.Synopsis and date chart not filed and page marked in Index.2.Order passed in CRLMP neither Quoted nor filed.
130	D-WA/53344/2026	ADV.	2026-11-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. i) Status of parties not furnished. ii) Neat copy of page no. 54-60 84 85 are to be filed.
131	D-MACA/52225/2026	PRASANTA KUMAR MAHALI	2026-11-09	1.Period of Delay 2 days
132	D-WA/53335/2026	MANAS PATI	2026-11-09	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. i) District of op no. 2 and 4 not furnished in cause title.
133	D-MACA/53364/2026	SOMNATH ROY	2026-11-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 80 days
134	D-RVWPET/53646/2026	CHAKRADHAR SINGH	2026-11-09	1. C. copy of impugned order not filed. i) Data of order in wp (c) wrongly mentioned in Index. ii) District of op no. 2 not furnished in cause title. iii) Reference certificate not furnished. iv) Anx- 3 not filed are para no. 10. v) Para no. wrongly furnished in prayer. Put up for SR after removal of defects.